

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

**Item No. 102
(IB)- 667(ND)2019
I.A/2142/2020**

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Red Topaz Real Estate Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 17.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**Counsel For the Applicant
Counsel For the Respondent**

ORDER

Certain clarifications as pronounced are sought. The said clarifications may be submitted by way of filing the additional Affidavit by RP within next seven days. The details of the clarifications may be collected from the Court Officer.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**